Members

...(*Interruptions*)... However, the nominal increase of just 7.7 per cent over the revised allocations means that there is no real increase after taking into account inflation. ...(*Interruptions*)...

Sir, for Tripura, we also got cut in this Budget. ...(Interruptions)... In Tripura, the total number of work mandays completed is 94 days. Why has the allocation been cut? ....(Interruptions)... I want to know from the Government as to why Tripura has been deprived of the MGNREGA. ...(Interruptions)... Anti-people Budget will lead to a new wave of protest against the Government. ...(Interruptions)... The Union budget has exposed the sheer anti-people class character of the Government. ...(Interruptions)... It has increased indirect taxes to burden the common man. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. Over, over. ... (Interruptions)... Message from the Lok Sabha. ... (Interruptions)...

## MESSAGE FROM LOK SABHA

## The Insolvency and Bankruptcy Code, 2016

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Insolvency and Bankruptcy Code, 2016, as passed by Lok Sabha at its sitting held on the 5th May, 2016."

Sir, I lay a copy of the Bill on the Table.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: The House is adjourned up to 1200 hrs.

The House then adjourned at fifty-six minutes past eleven of the clock.

The House re-assembled at twelve of the clock, MR. CHAIRMAN in the Chair.

## **REFERENCE BY MEMBERS** — Contd.

## **Re. Demand for listing Short Duration Discussion**

MR. CHAIRMAN: Question Hour. ... (Interruptions) ....

SHRI JAIRAM RAMESH (Andhra Pradesh): Sir, one week has gone by. I had given a notice for a Short Duration Discussion. What is the fate of my request, Sir? ....(Interruptions)...